

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Record of Proceedings**

**Petition No.25/2009**

Subject: Application for grant of inter-State trading licence to Godawari Power and Ispat Limited, Raipur.

Coram : Dr. Pramod Deo, Chairperson  
Shri R.Krishnamoorthy, Member  
Shri V.S.Verma, Member

Date of Hearing : 26.2.2009

Applicant : Godawari Power and Ispat Limited, Raipur

Parties present : 1. Shri Y.C.Rao, GPIL  
2. Shri J. P.Tiwari, GPIL

The applicant, a company registered under the Companies Act, 1956 (1 of 1956) has made the present application under sub-section (1) of Section 15 of the Electricity Act, 2003 (36 of 2003) (the Act) for grant of Category `F` licence for inter-State trading in electricity in whole of India, except the State of Jammu & Kashmir. The notices under sub-section (2) of Section 15 of the Act read with clause (4) of Regulation 4 of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulations, 2004 (the 2004 regulations) have been published by the applicant. No objections have been received on the public notice. Trading in electricity is covered under the main objects of the applicant-company.

2. It is noted that transmission of electricity is one of the other main objects of the applicant. The applicant was directed to file an affidavit to the effect that it will not engage in the business of transmission of electricity and will not approach this Commission or any State Commission for a transmission licence without surrendering trading licence, if granted.

3. The Commission has finalized the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulations, 2009 (the 2009 regulations) on 16.2.2009 to supersede the 2004 regulations. Therefore, the applicant was advised to file its application in the revised Form-I, appended to the 2009 regulations.

4. Subject to above, the Commission reserved its order.

Sd/-  
**(K.S.Dhingra)**  
**Chief (Legal)**